

Annual Report of the Central Control Board issued under section 23 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-260/91]

Annual report of and review on the working of the national institute of public cooperation and child development New Delhi for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-261/91]

Annual report of and review on the working of the pharmacy Council of India, New Delhi for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-

MATI D. K. THARADEVI SIDDHARTHA): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-262/91]

Beedi Workers welfare fund Rules, 1991 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table—

- (1) A copy of the Beedi Workers Welfare Fund (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 40(E) in Gazette of India dated the 22nd January, 1991 under sub-section (4) of section 12 of the Beedi Workers Welfare Fund Act, 1976.

[Placed in Library. See No. LT-263/91]

- (2) A copy of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 41(E) in Gazette of India dated the 22nd